

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

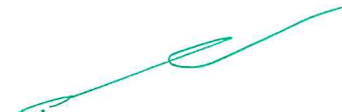
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/15	TP 18/17	For hearing	433	Hindusthan National Glass & Industries Ltd. Vs Planet Pickles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2	LATHA S 8951007768	Petitioner	S. Latha

ORDER

Counsel for Petitioner is present. She again requested time for service of notice on the Whole Time Director of the Company. Time extended for serving notice. Petitioner Counsel is further directed to give details of the Company in whose name notice is to be prepared in the registry.


Member (T)


Member (J)